

- (2) the scale of pay Rs. 150-300 applicable to Wireless Operators is higher than the scales of pay Rs. 110-200 plus special pay of Rs. 15/- p. m. and Rs. 150-240 plus special pay of Rs. 15/- p. m. applicable to Signallers working at Teleprinter Operators ; and

- (3) On introduction of Microwave system on Southern Railway, Wireless Operators were rendered surplus but they are, however, utilised on Teleprinting work, giving them full protection of the higher scale of Rs. 150-300 which they were enjoying before.

Training to Wireless Operators on Microwave Technique (Southern Railway)

3189. SHRI C. CHITTYBABU : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Southern Railway imparted training to all the Wireless Operators on Microwave Technique and Teleprinter working for a period of nearly two years from April, 1968 to January, 1970 ;

(b) if so, the total expenditure incurred by way of T. A. etc. for such training ;

(c) whether it is also a fact that the Wireless Operators after such training are put on Teleprinter working for which Signallers already working on Teleprinters are available in lower scale to perform such duties ; and

(d) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Grant of earned leave to Wireless Operators (Southern Railway)

3190. SHRI C. CHITTYBABU : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Wire-

less Operators, Madras on the Southern Railway are not permitted to avail of any earned leave (LAP) from 1967 ;

(b) whether it is also a fact that the Leave Reserves have been misused and utilised against regular working posts ;

(c) if so, the reasons therefor ;

(d) whether any arrangements have been made to work out the pending leave accumulated ; and

(e) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) No.

(b) No.

(c) to (e). Do not arise-

STATEMENT CORRECTING ANSWER TO UNSTARRED QUESTION NO. 7755 DATED 28.4.1970 RE. ALLOWANCE DRAWN BY THE CHAIRMAN OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : In answer to parts (a) to (c) of Unstarred Question No. 7755 dated 28th April, 1970, the Answer may kindly be corrected as under :—

The dates of journey at sl. No. 7 page 2 or Annexure 'A' are—

20.3.1969 to 24.3.1969.

12.00 hrs.

MR. SPEAKER : Calling attention by Mr. Lakkappa.

श्री सिद्ध चन्द्र झा (मधुबानी) : अध्यक्ष महोदय, मेरा प्वाइंट आफ आर्डर है ।

नियम 225 के अन्तर्गत यह है । मैंने एक बिशेषाधिकार का वाटिस दिया है ।